

STATEMENT

S.No.	State	Amount collected as fee on Permanent Bridges on National Highways during	
		1990-91	1991-92
1.	Maharashtra	1,36,78,427.00	2,26,11,468.00
2.	Madhya Pradesh	2,32,17,640.50	2,93,19,486.00
3.	Andhra Pradesh	1,46,37,929.10	1,31,03,927.25
4.	Kerala	1,26,24,737.75	1,21,50,049.00
5.	Tamil Nadu	42,76,161.00	52,77,787.00
6.	Karnataka	1,19,63,311.00	2,85,05,885.10
7.	Bihar	91,43,840.00	83,33,292.00
8.	Manipur	2,45,522.00	4,77,659.00
9.	Assam	6,800.00	1,01,369.50
10.	Punjab	36,34,046.75	40,75,957.50
11.	Goa	22,57,751.00	12,47,369.00
12.	Rajasthan	1,69,72,274.50	1,86,33,152.80
13.	Gujarat	4,64,62,253.25	2,87,56,217.50
14.	Uttar Pradesh	3,42,50,627.07	4,39,45,996.90
15.	Orissa	1,11,27,546.75	1,21,60,618.00

**Assistance to Maharashtra By ICICI
And IDBI**

4967. SHRI YASHWANTRAOPATIL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Maharashtra have sought financial assistance from Industrial

Credit and Investment Corporation of India (ICICI) and Industrial Development Bank of India (IDBI) to provide assistance to taxi owners of the State:

(b) if so, the details thereof; and

(c) the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) (a) No request from the Government of Maharashtra has been received either by the Industrial Development Bank of India (IDBI) or by the Industrial Credit and Investment Corporation of India (ICICI) to provide assistance to the taxi owners of the State:

(b) and (c): Do not arise.

Sub-Regional Office of EPF At Palakkad

4968. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal to open a new sub-regional office of the Employees Provident Fund (EPF) at Palakkad in Kerala;

(b) if so, the details thereof; and

(c) if not the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) (a) No, Sir.

(b) Does not arise

(c) The existing arrangement for the area is considered adequate for the present.

Small Savings Schemes

4969. SHRI ANADICHARANDAS: Will the Minister of FINANCE be pleased to state:

(a) the amount deposited in small savings schemes, Unit Trust of India, National Saving Schemes and nationalised banks from Orissa during each of the last three years and the current year, upto December 1992, institution-wise;

(b) the name of the top five districts which

have deposited maximum amount during the above period and the extent of amount deposited, institution-wise; and

(c) the financial institutions out of them which have made the fund available to the government of Orissa alongwith the extent to of amount provided and the conditions on which the amount was made available?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) The net collections in small savings in Post Offices in Orissa are as follows:

1989-90	182.05
1990-91	262.58
1991-92	132.00
1992-93 upto Dec'92	68.39

Information in respect of Unit Trust of India and Nationalised banks will be laid on the table of the House.

(b) and (c). Information is being collected and will be laid on the table of the House.

[Translation]

Development of National Highways in Bihar

4970. SHRI LALIT ORAON: Will the Minister of SURFACE TRANSPORT be pleased to refer to Schedule-I of the reply given to Unstarred Question No. 5048 on March 27, 1992 and State:

(a) the details of the work completed, lying incomplete and still to be started out of the 20 proposals sanctioned in 1991-92;

(b) the details of the amount spent on these projects, project-wise; and